

## **Information note to the Press (Press Release No 75/2012)**

For Immediate release

### **Telecom Regulatory Authority of India**

#### **TRAI Releases Recommendations on 'Guidelines for Unified Licence/Class Licence and Migration of Existing Licences'**

**New Delhi, 16<sup>th</sup> April, 2012-** The Telecom Regulatory Authority of India (TRAI) has today issued its recommendations on the **“Guidelines for Unified Licence/Class Licence and Migration of Existing Licences”**.

In its recommendations on “Spectrum Management and licensing Framework” dated 11.05.2010, TRAI has recommended that all future licenses should be unified licenses and that spectrum be delinked from the licence.

Vide its letter dated 10<sup>th</sup> October 2011, DoT had requested TRAI to recommend the Unified Licence guidelines including, *inter alia*, recommendations on entry/eligibility, PBG, FBG etc. TRAI was also requested to recommend modalities & guidelines for enabling existing UAS/CMTS/ISP/NLD/ILD/GMPCS licensees including IP-I providers to migrate to National/Service Area level Unified Licence.

In this regard, the draft 'Guidelines for Unified Licence/Class Licence and Migration of Existing Licences' were placed on TRAI website on 10<sup>th</sup> February 2012, for comments of stakeholders. All the comments received from the stakeholders were posted on the TRAI website. Based on comments received in the consultation process and its own analysis, the Authority has finalised its recommendations in this regard.

In the framework of Unified Licence, it has been recommended that there shall be three levels of Unified Licence; National level, Service area level and District level. One time non refundable Entry Fee for Unified Licence shall be (a) Rs. 15 (Fifteen) crore for National level Unified Licence; (b) Rs. 1 (One) crore for each Service area level Unified Licence except for Jammu & Kashmir and North East Service areas where Entry fee will be Rs. 50 (Fifty) lakh each, and (c) Rs. 10 (Ten) lakh for each District level Unified Licence.

In the new Licensing Regime, as the spectrum has been delinked from the Licence, it has been recommended that TRAI should be entrusted with the function of granting all types of Unified licences.

The recommendations are available on TRAI's website [www.trai.gov.in](http://www.trai.gov.in)

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**Secretary in charge, TRAI**